

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No.HCM – III/04/2015/ 259

Dated Shillong, the ____ March 2018.

It is hereby notified to all concerned that Hon'ble Mr. Justice S.R.Sen, Chief Justice (Acting) shall sit at Court Room No. 1 w.e.f today and until further orders.

By order

JOINT REGISTRAR (JUDL)

MEMO No.HCM – III/04/2015/ 259 A

Dated Shillong, the 21st March 2018.

Copy for information to: -

1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
4. The P.A to Registrar General, High Court of Meghalaya, Shillong.
5. The P.S. to the Advocate General, High Court of Meghalaya, Shillong.
6. The Registrar (Administration), High Court of Meghalaya, Shillong.
7. The Deputy Registrar (Administration/Infrastructure & Accounts), High Court of Meghalaya, Shillong.
8. The Chief Librarian, High Court of Meghalaya, Shillong.
9. The Assistant Registrar (Recruitment/Accounts/Record), High Court of Meghalaya, Shillong.
10. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
11. The Central Government Counsel, High Court of Meghalaya, Shillong.
12. Mr. _____, Sr. Advocate, High Court of Meghalaya, Shillong.
13. President / Secretary, High Court Bar Association, Shillong.
14. President / Secretary, Shillong Bar Association, Shillong.
15. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
16. The Court Masters, High Court of Meghalaya, Shillong.
17. Notice Board.
18. Office File.

A.W. Law
JOINT REGISTRAR (JUDL)